

Indo-British Talk on Avoidance of Double Taxation

2406. Shri Ram Krishan Gupta: Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 2150 on the 23rd March, 1961 and state:

(a) whether the talks with U.K. in regard to the question of evolving an Indo-British agreement on avoidance of double taxation have been concluded; and

(b) if so, the result thereof?

The Minister of Finance (Shri Morarji Desai): (a) No, sir.

(b) Does not arise.

Reservation of Seats on Republic Day Parade

2407. Shri Ram Krishan Gupta: Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 969 on the 20th March, 1961 and state:

(a) the nature and names of categories of invitees for whom seats are reserved in 'V' enclosure to witness Republic Day Parade at Rajpath; and

(b) the details of table of procedure laid down by Government for reservation of seats in 'V' enclosure?

The Minister of Defence (Shri Krishna Menon): (a) and (b). In 'V' Enclosure broadly seats were reserved for State guests and for invitees whose appointments are included in the Table of Precedence down to and including Article 31. The latest Table of Precedence was published in President's Secretariat Notification No. 64-Pres-60 dated the 15th November, 1960.

Recovery of Money from Pakistan

2408. { **Shri Ram Krishan Gupta:**
Sardar Iqbal Singh:
Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1431 on the 10th April, 1961, and state:

(a) the further steps if any taken to recover the sum of Rs. 2 crores 35 lakhs from Pakistan; and

(b) the results of these efforts?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). It has not been possible so far to take any further steps in this matter.

Over-crowding in Colleges and Universities

{ **Shri Ram Krishan Gupta:**
Shri Pangarkar:
2409. { **Shri D. C. Sharma:**
Sardar Iqbal Singh:
Shri A. M. Tariq:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1489 on the 13th April, 1961 and state the further progress made in the proposal to introduce a suitable test for admission to Universities with a view to reducing over-crowding in colleges and universities?

The Minister of Education (Dr. K. L. Shrimall): The proposal was considered by the University Grants Commission which referred the matter to its Examination Reform Committee. The Committee has submitted its Report which is under the consideration of the Commission. Meanwhile, to minimise over-crowding in colleges, limits are being placed on the maximum enrolment of colleges, keeping in view the facilities offered, availability of space, etc.

Negotiations with Hungary for Loan

2410. Shri Ram Krishan Gupta: Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 1503 on the 13 April, 1961 and state the result of negotiations held with Hungary for loan credit?

The Minister of Finance (Shri Morarji Desai): Though there have been some preliminary exchanges of views, negotiations as such have not yet started.